

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1687**  
ANSWERED ON-15/03/2023

**STATUS OF CHENNAI-SALEM GREENFIELD 8 LANE CORRIDOR**

1687. DR. ANBUMANI RAMADOSS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has received environment clearances/permissions from Competent Authority under the environment/forest laws for the DPR of 277.3km long Chennai-Salem Greenfield 8 Lane Corridor under Bharatmala Pariyojana;
- (b) if so, the details thereof; and
- (c) whether the Union Government has received any objections to the above said project from the State Government of Tamil Nadu?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)

- (a) No Sir.
- (b) Does not arise.
- (c) No Sir.

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